categories of workers will this training be given?

Shri V. V. Giri: It is to all categories of workers. It is with reference to conditions in industry.

Shri Nanadas: May I know whether the training will be given during the working hours, or any extra time will be required for giving this training? If the training will be during extra time, may I know whether the workers will be paid extra wages?

Shri V. V. Giri: Mostly within working hours.

Shri Syed Ahmed: May I know who are the foreign experts who have been brought?

Shri V. V. Giri: Mr. Clifford Fee.

Shri Bansal: May I know whether this one expert from the ILO is going to stay on in the country or he is leaving soon?

Shri V. V. Giri: He is staying in the country. Another man is expected soon.

RAILWAY ACCIDENTS

*52. Shrimati Kamlendu Mati Shah: Will the Minister of Railways be pleased to state the number of railway accidents caused by sabotage during 1950-1953?

The Parliamentary Secretary t₀ the Minister of Railways and Transport (Shri Shahnawaz Khan): 27 accidents, of which there were eight serious accidents *i.e.*, accidents to trains carrying passengers, attended with loss of human life and/or grievous hurt and/or damage t₀ Railway property to the value of approximately Rs. 20,000 or ever in each.

Shrimati Kamlendu Mati Shah: Have the people responsible for these incidents been caught and prosecuted?

Shri Shahnawaz Khan: The matter refers to sabotage in railways. That is principally a matter of law and

order, which is dealt with by the State Governments concerned.

Mr. Speaker: The point is whether he has any information on this point

Shri Shahnawaz Khan: So far we do not have.

Shri Muniswamy: May I know whether it is a fact that there is a proposal to appoint an ad hoc committee to introduce safety measures?

The Minister of Railways and Transport (Shri L. B. Shastri): There is no such proposal.

EMPLOYMENT EXCHANGES

*53. Dr. Ram Subhag Singh: Will the Minister of Labour be pleased to state whether the total number of registrations at the Employment Exchanges in India has increased in the year 1953-54 over the figures for the year 1952-53?

The Minister of Labour (Shri V. V. Giri): Figures of registrations for the whole of the financial year 1953-54 are not yet available. Registrations during the period April 1953 to December, 1953 have, however, not shown an increase over the figures for the corresponding period of 1952.

Dr. Ram Subhag Singh: What were the numbers of vacancies notified to the Employment Exchanges by the Government and the private employers? May I know whether the Employment Exchanges were able to secure employment opportunities more than in 1952?

Shri V. V. Giri: Not more than in 1952.

Shri B. S. Murthy: May I know whether the quota of employment given by the Exchanges is more than that cf 1951-52?

Shri V. V. Giri: Nearly the same.

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Shri Nanadas: May I know what steps have been taken by the Government to attract the employment seekers to the Employment Exchanges?

Shri V. V. Giri: Large numbers are coming and we are not able to place them.

VALIVADE FLAG STATION

*54. Shri Gidwani: Will the Minister of Railways be pleased to refer to the reply given to starred question No. 1387 on the 24th December, 1953, regarding conversion of the present flag station of Valivade into a full-fledged station, and state whether Government have considered the matter and come to any decision?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): The Southern Railway have been instructed to refer the matter to their Zonal Railway Users' Consultative Committee for consideration and take action in the light of the recommendations made by that Committee.

Shri Gidwani: I_S the conversion of a railway station from a flag station to an ordinary station within the powers of the Railway Users' Committee to recommend?

Shri Shahnawaz Khan: The views of the Consultative Committee are taken to ascertain whether the station should be turned into a full-fledged station or not.

Shri U. M. Trivedi: May I know when these Consumers' societies were formed.....

Mr. Speaker: There are no Consumers' societies here.

Shri U. M. Trivedi: I mean Users' Committee. Do they ever visit any flag stations?

Shri Shahnawaz Khan: Flag stations are situated within the areas for which the Consultative Committees are appointed and as such they are supposed to know all about flag stations.

Vanamahotsava

- *55. Shri N. M. Lingam: Will the Minister of Food and Agriculture be pleased to state:
- (a) the number of trees planted in India since last "Vanamahotsava" was inaugurated, state-wise;
 - (b) the number of survivals; and
- (c) the increase in the forest area of the country as a result of "Vana-mahotsava"?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) The number of trees planted during the years 1950 and 1951 is 44.3 and 34.8 millions restrictively. A statement showing the requisite information is laid on the Table of the House. [See Appendix I, annexure No. 12.]

- (b) The number of survivals of trees planted during 1950 and 1951 is 17 and 17.7 millions respectively. Information regarding plantation and survival of trees during 1952 and 1953, is still being collected.
- (c) Vanamahotsava is not intended to take the place of the activities of the Forest Departments of the State Governments.
- Shri N. M. Lingam: May I know the steps taken to integrate the tree-plantation during vanamahotsava with the forest policy of the Government, of increasing the area under forests, keeping in view the proper land policy, nature of the terrain and the national needs?
- Dr. P. S. Deshmukh: As I said in reply to part (c) of the question, the two things are entirely different. Nanamahotsava is intended for the trees which are intended more for decoration, shade, etc. Forest policy and afforestation are different things. We have got schemes; the State Governments have schemes. All the considerations which my hon. friend has put forward are before them.
- Shri N. M. Lingam: Is it a fact that tree-planting during the Vanamahotsava programme is at present not organised on a systematic basis, and